being collected through the concerned State Governments and will be laid on the table of the House.

- (b) The Cease-fire violations in Jammu and Kashmir mentioned above, broadly relate to firing intrusions and improvement of defences by Pakistan.
- (c) Effective steps have been taken to repulse Pakistani intrusions. Whenever necessary, fire is returned by our Security forces. Cease-fire violation complaints are also lodged with UN Military Observers.

International Film Festival

Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Rameshwar Tantia:
Shri D. C. Sharma:
Shri Onkar Lal Berwa:
Dr. P. Srinivasan:
Shri Paramasivan:
Shrimati Akkamma Devi:
Shrimati Renuka Barkataki:
Shri Bhagwat Jha Azad:
Shri Yashpal Singh:
Shri Ram Harkh Yadav:
Shri Murli Manohar:
Shri Vishwa Nath Pandey:
Shri Hukam Chand

Kachhavaiya: Shrimati Ramdulari Sinha:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that an International Film Festival was held recently in New Delhi;
- (b) if so, the countries which participated in the festival;
- (c) which of the Indian films were exhibited during the Festival and in which languages;
- (d) by whom they were selected and what was the basis of selection; and
- (e) the total expenditure incurred thereon?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi)
(a) Yes, Sir.

- (b) and (c). Two statements are laid on the Table of the House. [Placed in Library, see No. LT-3814] 651.
- (d) Regarding Indian Films entered there were two feature films, namely "Nirjan Saikte" (Bengali) and "Haqeeqat" (Hindi) and short films namely "Lahul and Spiti" (English) and "And Miles to go" (English). "Nirjan Saikte" was recommended by the Film Federation of India, "Haqeeqat" and "Lahul Spiti" were recommended bv the Screening Committee of the Festival and "And Miles to Go" was recommended by the two Juries of the Festival. On the whole, these films appeared to be the best amongst those which were qualified to compete in the Festival and therefore the Government accepted these recommendations. So far as the non-competitive section is concerned, not many Indian films with sub-titles in English were available. Therefore, in this section, the Government showed such Indian Films as were available with English sub-titles before or even during the Festival.
- (e) The actual expenditure is not yet known; the estimated expenditure is Rs. 8.43 lakhs.

Censorship Rules

*78. Shri Surendrapal Singh:
Shri Yashpal Singh:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri U. M. Trivedi:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that in order to make it possible for foreign films to enter in the recent International Film Festival in India, Government relaxed their censorship rules to a great extent; and
- (b) if so, whether the liberalisation of censorship rules is likely to continue even after the International Film Festival?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) The films screened at the Third International Film Festival of India were exempted from formal censorship in accordance with the rules of the International Federation of Film Producers Association (Paris). Most of these films were, however, screened before a Special Committee and their opinion was sought as to their suitability for presentation at the Festival.

(b) No, Sir.

शेल प्रस्कुल्ला की विवेश यात्रा

भी प्रकाशबीर शास्त्री :
भी जगदेव सिंह सिद्धान्ती :
भी यशपाल सिंह :
भी हुकम चन्द कछवाय :
भी बढ़े :
भी प्र० चं० बरुमा :
भी रामेश्वर टांटिया :
भी ग्रॉकारलाल बेरबा :
भी ग्रॉकारलाल मल्होत्रा :
भी ग्रॉकारलाल मल्होत्रा :
भी ग्रॉकारास मंत्री :
ग्रा० लक्ष्मीमल्ल सिंघवी :
भी विश्वनाय पाण्डय

क्या **वंदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि शेख भव्दुल्ला तथा उन के साथियों को विदेश जाने के लिये पारपत्र दे दिये गये हैं ;
- (ख) यदि हां, तो उनकी विदेश यात्रा का उद्देश्य क्या है ;
- (ग) वे किन किन देशों की यात्रा करेंगे ; ग्रीर
- (घ) इस यात्रा पर कितनी विदेशी मुद्रा खर्च होगी ?

वदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी मेनन): (क) जी हां। शेख ग्रब्दुल्ला ग्रीर उनके साथ जाने वाले

- 4 व्यक्तियों को पासपोर्ट जारी कर दिए गए हैं ।
- (ख) हज याता । इसके म्रलाया, शेख भ्रब्दुल्ला भ्रपने लड़कों के पास जाना चाहेंगे जो इंगलैंड में पढ़ रहे हैं । मिर्जा मोहम्मद भ्रफजल बेग डाक्टरी जांच भौर इलाज के लिए वहां जाना चाहेंगे ।
- (ग) उनके पासपोर्ट सऊदी ग्ररब, ईरान, इराक, जोर्डन, संयुक्त ग्ररब गणराज्य, ग्रदन, लबनान, ग्रफगानिस्तान ग्रौर ग्रल्जीरिया तथा पुर्तगाल को छोड़कर, यूरोप के सभी देशों के लिए पृष्ठांकित किये गए हैं जिनमें यूनाइटेड किंगडम, तुर्की ग्रौर सोवियत समाजवादी गणतंव संघ भी शामिल हैं।
- (घ) सरकार ने हज यात्रा के लिए 1,000 रु० प्रति व्यक्ति देना मंजूर किया है, जो ग्रामतौर से दिए जाते हैं; भीर ग्रन्थ देशों की यात्रा के लिए 6,000 रु० प्रति व्यक्ति के हिसाब से स्वीकार किए हैं।

Strike in TELCO

*80. Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri K. N. Tiwary:
Shri P. C. Borooah:
Shri Bibhuti Mishra:
Shri V. B. Gandhi:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that the Government of Bihar declared illegal the strike and lockout that happened in Telco-Jamshedpur in December, 1964:
- (b) whether the workers have since resumed work;
 - (c) if so, when;
- (d) for how many days there had been stoppage of work and the total amount of loss in daily production, as a result of the stoppage of work; and
- (e) whether Government has made any enquiry into the causes of this trouble?